

HIGH COURT OF GUJARAT

CIRCULAR

Honourable the Chief Justice has been pleased to pass the following order:

In view of the decision taken to start physical functioning of the court from 14th September 2020, the Ahmedabad Municipal Corporation has carried out Antigen test on 9th September 2020 at the High Court premises. At the end of the day, 12 employees were found to be infected with Covid-19 positive. Therefore the Ahmedabad Municipal Corporation to carry out a thorough and comprehensive exercise for cleaning and sanitising the entire premises of the High Court, Judicial Academy, Auditorium, Kayda Bhavan, bank, post office, etc. including the inside of the buildings such as court rooms, chambers, offices, record rooms, wash rooms, etc. from 12th September 2020.

For carrying out the above exercise, 3 to 4 days are required and in view of the above, after due deliberations the Standing Committee has resolved that the entire premises of the High Court be shut down from 12th to 15th September 2020. It was further resolved that the judicial functioning (both virtual and physical) of the High Court will remain suspended during the above period. The functioning of the Court after sanitisation shall resume from 16th September 2020. The physical functioning of limited Courts earlier notified to commence from 14th September 2020 will now commence from 16th September 2020.

Sd/-

09.09.2020

REGISTRAR GENERAL